

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. NO.231 OF 2004  
IN  
O.A. NO.2157 OF 2003

New Delhi, this the 13<sup>th</sup> day of October, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)**  
**HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

R.C. Garg  
S/o Late Bholu Ram Garg,  
R/o - II, A-188, Nehru Nagar,  
Ghaziabad-201001.(U.P.).

... Applicant

(By Advocate: Shri Yogesh Sharma for Shri A.K. Trivedi)

versus

Major General Vijay Aga  
Chief Engineer  
Headquarters Western Command,  
Chandimandir, Chandigarh.

.... Respondents

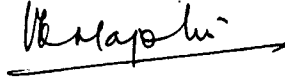
(By Advocate : Mrs.P.K. Gupta)

**ORDER (ORAL)**

**SHRI SHANKER RAJU, MEMBER (J):**

As the orders are complied with. CP is dismissed. Notice is discharged.

  
(SHANKER RAJU)  
MEMBER (J)

  
(V.K. MAJOTRA)  
VICE CHAIRMAN (A)  
12/10/04

/ravi/